

**Shri Badshah Gupta:** May I know if we produce the full quantity of salt required for the country?

**Shri Karmarkar:** Yes, Sir, a little more.

**Shri Punnoose:** May I know the quantity of salt produced in India state-wise?

**Shri Karmarkar:** Regarding the total produced, I gave the figure last week. Regarding state-wise figures I want notice.

#### DISPLACED PERSONS IN YOL CAMP

\*578. **Shri Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons in Yol Camp as on the 31st March, 1952;

(b) the number of inmates as on the 1st January, 1952; and

(c) how those, who have been moved from the camp between these two dates, have been rehabilitated and where?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 11,165.

(b) 13,659.

(c) 2,405 on land in Rajasthan, 58 in Premnagar Township at Dehra Dun and 31 left the Yol Camp of their own accord.

**Shri Hukam Singh:** Have any of these been sent to Bhopal as well?

**Shri A. P. Jain:** None of these but others.

**Shri Hukam Singh:** From which camp they were sent?

**Shri A. P. Jain:** They were sent from the Yol Camp to Bhopal.

**Shri Hukam Singh:** Is it a fact that when they reached the place they could not find water to drink even?

**Shri A. P. Jain:** All over Bhopal there is scarcity of water, but now arrangements are being made.

**Shri Hukam Singh:** Was the place first surveyed to see whether the people could get drinking water, let alone irrigation water?

**Shri A. P. Jain:** The whole of Bhopal has been surveyed but this year has been particularly exceptional. It was an extraordinary phenomenon that there was scarcity of water there.

**Shri Hukam Singh:** Where was this survey made which went to show that

drinking water could be made available?

**Shri A. P. Jain:** For a long time it was an inhabited area and there was water, but this year owing to a short fall of rain, there was no water.

**Shri Hem Raj:** May I know whether they are being treated on the same footing as the refugees coming from West Pakistan?

**Shri A. P. Jain:** Yes. They are being treated on the same footing.

**Shri Hem Raj:** May I know whether their claims will be registered on the same basis?

**Mr. Speaker:** Order, order.

**Shri A. P. Jain:** The question of the registration of these claims does not arise because their properties have now become evacuee properties on either side.

#### MACHINE TOOLS (IMPORT)

\*579. **Shri Hukam Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the value of Machine Tools (non-capital goods) imported by Established Importers and Actual Users (separately) during the year 1951-52; and

(b) the number of cases wherein licences to Actual Users were refused?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Separate figures for Established Importers and Actual Users are not available. Total value of certain Machine Tools, imported during the year 1951-52 was 179.48 lakhs.

(b) The total number of applications refused is 59. Separate figures in respect of Actual Users are not available. I should also like to add that the machine tools referred to in part (a) of the question are drilling, grinding, milling, planing and shaping machines and lathes.

**Shri Hukam Singh:** Were there any reasons why quotas for the actual users were refused?

**Shri Karmarkar:** The principal ground on which normally the applications for machine tools are refused is that similar types of machine tools could be supplied by Indian factories. Otherwise normally we pass on all applications for acceptance.

**Shri Hukam Singh:** Were quotas issued on the merits of each application or was there any quota system